

1.

CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH, PATNA

OA 578/05

Date of order : 5<sup>th</sup> September, 2005

C O R A M

Hon'ble Mr. Mantreshwar Jha, Member[A]  
Hon'ble Ms. Sadhna Srivastava, Member[J]

Smt. Kundan Devi @ Kundan Kumari	.....	Applicant
Vrs.		
Union of India & Ors.	.....	Respondents
Counsel for the applicant Shri : Gautam Bose.		
Counsel for the respondents : Shri A.Pandey, ASC		

O R D E R

By Mantreshwar Jha, Member[A] :-

Heard Shri Gautam Bose, counsel for the applicant and Shri A. Pandey, counsel for the respondents.

2. The limited prayer made during the course of argument is that the prayer for compassionate appointment of the applicant which was recommended by the Additional Director, vide letter at Annexure -6 should be considered and disposed of within time frame. The applicant's husband late Arun Kumar, who was working as LDC died in harness on 8.8.2001 in a

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motor accident. Thereafter, the applicant, i.e the widow sent representations vide Annexue-2, A/8 and A/9 and even though her case was recommended by the Assistant Director, vide Annexure-A/6 but the matter is still pending at the level of the concerned respondents. The prayer is, therefore, made that the Respondent No.3 i.e. The Director, Central Govt. Health Scheme, Director General of Health Services, Nirman Bhawan, New Delhi may be directed to consider the case of the applicant and pass appropriate speaking and reasoned orders within a time frame.

3. After hearing the ld. counsel for the parties, we are satisfied that the prayer of the applicant may be considered favourably. We, therefore, direct the Respondent No.3 to consider the claim of the applicant for compassionate appointment within a period of three months from the date of receipt/production of a copy of this order. The applicant is also given liberty to supplement his case with a copy of this O.A. by sending it by registered post.

4. The O.A. is disposed of accordingly.

[ S. Srivastava ]M[J]

mps.

[ M.Jha ]M[A]